

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2469
ANSWERED ON:12.03.2013
EXTRADITION OF ACCUSED
Singh Shri Rakesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of persons to be extradited in connection with terrorist activities in the country; and
- (b) the measures taken by the Government to extradite the said Persons from foreign countries and the success achieved therein, case-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per inputs obtained from Central Bureau of Investigation (CBI) and National Investigation Agency (NIA), process of extradition has been initiated against seven subjects from different countries. As regards extradition of persons, due process of law is already in place.